

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

24. IA(IBC)(PLAN)/17(MB)2024
IA(I.B.C)/1523(MB)2024
IN
C.P. (IB)/50(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.05.2024**

Name of the Party: XYLEM INTEGRATED SOLUTIONS
PRIVATE LIMITED

Section 9, 30, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ms. Gargi Maideo, Ld. Counsel for the Resolution Professional present through virtual mode.
2. At the request of Counsel, the matter is adjourned to **24.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)